

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3.	Sr. Civil Judge(Commercial) Court, Berhampur	Ganjam	ARBP 02/2024	Ms Dhanurdhar Champatiray Vrs State Of Odisha And Others	Jatindra Kumar Mahapatra	6372942962	NA	02.03.2024	02.03.2024
			ARBP 03/2024	Ms Dhanurdhar Champatiray Vrs State Of Odisha And Others	Jatindra Kumar Mahapatra	6372942962	NA	02.03.2024	02.03.2024
			ARBP 04/2024	Ms Dhanurdhar Champatiray Vrs State Of Odisha And	Jatindra Kumar Mahapatra	6372942962	NA	02.03.2024	02.03.2024

				Others					
			ARBP 05/2024	Ms Dhanurdhar Champatiray Vrs State Of Odisha And Others	Jatindra Kumar Mahapatra	6372942962	NA	02.03.2024	02.03.2024
			ARBP 06/2024	Ms Dhanurdhar Champatiray Vrs State Of Odisha And Others	Jatindra Kumar Mahapatra	6372942962	NA	02.03.2024	02.03.2024
			E.P. 47/2024	Varthana Finance Pvt. Ltd. Vrs. Uma Maheswaree ITC and 02 Others	Deepak Kumar Sukla	9437361700	NA	02.03.2024	02.03.2024
			E.P. 48/2024	M/s. Shriram Finance Ltd. Vrs Satyapriya Acharya and another	Deepak Kumar Sukla	9437361700	NA	02.03.2024	02.03.2024
			E.P. 49/2024	M/s. Shriram Finance Ltd. Vrs Ranjit Nahak and another	Deepak Kumar Sukla	9437361700	NA	02.03.2024	02.03.2024
			E.P. 50/2024	M/s. Shriram Finance Ltd. Vrs Narendra Nath Pradhan and another	Deepak Kumar Sukla	9437361700	NA	02.03.2024	02.03.2024

			E.P. 51/2024	M/s. Shriram Finance Ltd. Vrs Mitu Gouda and another	Deepak Kumar Sukla	9437361700	NA	02.03.2024	02.03.2024
			E.P. 52/2024	M/s. Shriram Finance Ltd. Vrs Siba Sankar Pradhan and another	Deepak Kumar Sukla	9437361700	NA	02.03.2024	02.03.2024
			E.P. 53/2024	M/s. Shriram Finance Ltd. Vrs Rabichandra Nayak and another	Deepak Kumar Sukla	9437361700	NA	02.03.2024	02.03.2024
			E.P. 54/2024	M/s. Shriram Finance Ltd. Vrs Kameswar Bisoyi and another	Deepak Kumar Sukla	9437361700	NA	02.03.2024	02.03.2024
			E.P. 55/2024	M/s. Shriram Finance Ltd. Vrs Aspini Kumar Das and another	Deepak Kumar Sukla	9437361700	NA	02.03.2024	02.03.2024
			E.P. 56/2024	M/s. Shriram Finance Ltd. Vrs Balakrushna Gouda and another	Deepak Kumar Sukla	9437361700	NA	02.03.2024	02.03.2024
			E.P. 57/2024	M/s. Shriram Finance Ltd. Vrs Niranjn Nayak and	Deepak Kumar Sukla	9437361700	NA	02.03.2024	02.03.2024

				another					
			E.P. 58/2024	M/s. Shriram Finance Ltd. Vrs Rakesh Kumar Sethi and another	Deepak Kumar Sukla	9437361700	NA	02.03.2024	02.03.2024
			E.P. 59/2024	M/s. Shriram Finance Ltd. Vrs Gobardhan Bisoyi and another	Ramesh Chandra Nahak	9861042436	NA	05.03.2024	05.03.2024
			E.P. 60/2024	M/s. Shriram Finance Ltd. Vrs Babula Padhi and another	Ramesh Chandra Nahak	9861042436	NA	05.03.2024	05.03.2024
			E.P. 61/2024	M/s. Shriram Finance Ltd. Vrs K.Balakrishna Reddy and another	Ramesh Chandra Nahak	9861042436	NA	05.03.2024	05.03.2024
			E.P. 62/2024	M/s. Shriram Finance Ltd. Vrs Apana Behera and another	Ramesh Chandra Nahak	9861042436	NA	05.03.2024	05.03.2024
			E.P. 63/2024	M/s. Shriram Finance Ltd. Vrs Gajendra Swain and another	Ramesh Chandra Nahak	9861042436	NA	05.03.2024	05.03.2024

			E.P. 64/2024	M/s. Shriram Finance Ltd. Vrs Manoj Kumar Padhi and another	Ramesh Chandra Nahak	9861042436	NA	05.03.2024	05.03.2024
			E.P. 65/2024	M/s. Shriram Finance Ltd. Vrs Santunu Kumar Sahu and another	Ramesh Chandra Nahak	9861042436	NA	05.03.2024	05.03.2024
			E.P. 66/2024	M/s. Shriram Finance Ltd. Vrs Narendra Mahapatra and another	Ramesh Chandra Nahak	9861042436	NA	05.03.2024	05.03.2024
			E.P. 67/2024	M/s. Shriram Finance Ltd. Vrs Bijaya Reddy Mangi and another	Ramesh Chandra Nahak	9861042436	NA	05.03.2024	05.03.2024
			E.P. 68/2024	M/s. Shriram Finance Ltd. Vrs Seuti Simanchal and another	Ramesh Chandra Nahak	9861042436	NA	05.03.2024	05.03.2024
			E.P. 69/2024	M/s. Shriram Finance Ltd. Vrs Ranesg Kumar K and another	Ramesh Chandra Nahak	9861042436	NA	05.03.2024	05.03.2024
			E.P. 70/2024	M/s. Shriram Finance Ltd. Vrs Padma Charan Swain and another	Ramesh Chandra Nahak	9861042436	NA	05.03.2024	05.03.2024

			E.P. 71/2024	M/s. Shriram Finance Ltd. Vrs Kalu Sahu and another	Ramesh Chandra Nahak	9861042436	NA	05.03.2024	05.03.2024
			E.P. 72/2024	M/s. Sundaram Finance Ltd. Vrs Sai Prasad Parida and others	Deepak Kumar Sukla	9437361700	NA	21.03.2024	21.03.2024
			E.P. 73/2024	M/s. Cholamandal am Investment & Finance Co. Ltd. Vrs. Sunita Tarei & another	Deepak Kumar Sukla	9437361700	NA	30.03.2024	30.03.2024
			E.P. 74/2024	M/s. Cholamandal am Investment & Finance Co. Ltd. Vrs. Rajendra Kumar Sahu and another	Deepak Kumar Sukla	9437361700	NA	30.03.2024	30.03.2024
			E.P. 75/2024	M/s. Cholamandal am Investment & Finance Co. Ltd. Vrs. Nilanchal Gouda and another	Deepak Kumar Sukla	9437361700	NA	30.03.2024	30.03.2024

			E.P. 76/2024	M/s. Cholamandal am Investment & Finance Co. Ltd. Vrs. Rajendra Sahu and another	Deepak Kumar Sukla	9437361700	NA	30.03.2024	30.03.2024
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambal pur	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS 27/2024	South Indian Bank Ltd., Vrs. R.K.Pattanaik	T.P.Nanda	24.02.2024	11.03.2024
			CS 161/2021	S.B.I. Vrs. M/s Prava Fly Ass Bricks & another	S.K.Mohanty	27.04.2021	27.03.2024
			CS 496/2020	S.B.I. Vrs. M/S.Gayatri Industries & another	S.K.Mohanty	23.12.2020	27.03.2024
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	C.S. 09/2024	ICICI Bank Vrs. Lakshman Nayak	Sri Satyanarayan Panda	28.02.2024	28.03.2024
4.	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	Exn.No.630/2023	SHIRAM Finance ltd. Vrs. Ramesh Kumar Swain	Adv. Ananta Basudev Majhi and Associates	27.12.2023	06.03.2024
			Exn No.24/2024	Punjab National Bank Vrs. Rajashree Mohanty and Others	Adv. Rabindranath Das and Associates	15.02.2024	23.03.2024
			Exn No.30/2024	Tirumala Infra and Devl. Pvt. Ltd. Vrs. Raghupatee estate and Holding Pvt. Ltd.	Adv. S.N. Das and Associates	23.03.2024	28.03.2024
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS (III) 68/2022	Odisha Gramya Bank Dhenkanal Vrs Bholeswar Pradhan	Dilip Mohapatra & Associates Vrs None	19.05.2022	02.03.2024
CS (III) 130/2023			ICICI Bank Cuttack Vrs Bideshi Mohapatra	Satyaprem Mohanthy & Associates Vrs None	16.10.2023	05.03.2024	
CS (III) 131/2023			ICICI Bank Cuttack Vrs Amiya Ranjan Tripathy & Others	Satyaprem Mohanthy & Associates Vrs None	16.10.2023	05.03.2024	
CS (III) 119/2023			ICICI Bank Cuttack Vrs Mr. Benudhar nayak	Satyaprem Mohanthy & Associates Vrs None	10.10.2023	06.03.2024	
CS (III) 71/2023			Punjab & Sind Bank Cuttack Vrs M/s Shree Syam Steel & Others	Amarjeet Keshari Das & Associates Vrs None	20.05.2023	12.03.2024	
CS (III) 121/2017 (CIS 74/2021)			Canara Bank Cuttack Vrs Sri Satyabrata Moharana	Santosh Kumar Mohanthy & Associates Vrs Tapas Mitra & Associates	16.05.2017	19.03.2024	
CS(III) 441/2022 (CIS 266/2022)			Odisha Gramya Bank Anugul Vrs Manas Ranjan Pradhan	P.M.Mishra & Associates Vrs Panchanan Panigrahi & Associates	02.08.2022	20.03.2024	
CS(III) 228/2020 (CIS 134/2021)			M/S Nirupama Mining & Transporting Pvt.Ltd. Vrs. M/s Sai Omm Tours & Transport Pvt. Ltd.	L.Dash Vrs. S.Patra & Associates	13.07.2020	22.03.2024	

3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	C.S. 06/2022	SBI Vrs. Laxmikanta Malana	Niranjan Mahapatra Vrs. Dayanidhi Panigrahy	02.08.2022	22.03.2024
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	ARBP No. 245/2021	Union of India Vrs. United Construction	Adv. Debasis Satpathy vrs. Adv. Laxman Kumar Behera	01.09.2021	-	13.03.2024	945 days	Dismissed on contest against the O.P	-	-	-
			ARBP No. 24/2021	NALCO Vrs. Budharaja Mining and Construction Ltd.	Adv. Tanmay Mishra vrs. Adv. Avijit Pal	07.06.2021	-	27.03.224	1035 days	Dismissed on contest against the O.P	-	-	-
			ARBP No. 35/2019	State of Odisha, Works Dept. vrs. M/s. Gayatri-RNS-JV	Adv. R.P. Nanda vrs. S. Rambabu	18.04.2019	-	07.03.2024	1795 days	Dismissed on contest against the O.P	-	-	-
2.	Sr. Civil Judge	Cuttack	CS(III) 17/2011	State Bank Of India	N. Tripathy	17.01.2011		05.03.2024	4797 Days	Contested	-	-	-

	(Commercial Court), Cuttack		CIS (122/23)	Cuttack Vrs Muna Engineering	& Associat es Vrs A. C. Panda & Associat es								
			CS(III) 167/202 2	State Bank Of India Athagarh Vrs Sri Bidhu Bhusan Panda	S.Sarangi & Associat es Vrs B.B.Nand a & Associat es	10.10.202 2		23.03202 4	531 days	Contested			
3.	Senior Civil Judge, Commercial Court, Berhampur	Ganjam	C.S. 508/22	Smt. Pritinanda Satapathy Vrs. Smt. Akhyuarna Kumari Satapathy and another	Sri N.Kishor e Kumar Pattnaik Vrs. D.Sankar Rao Achary & Kailash Chandra Panigrah y	04.01.202 3	NA	16.03.202 4	1 year 02 month s	Contest			U/o.7 , R-1 CPC
			C.S. 234/202 2	Smt. Kuni Sethi Vrs. Smt. Saila Behera	Sri Lingaraj Panigrah y Vrs. Sri Mahesh Kumar Jena	22.06.202 2	NA	27.03.202 4	1 year 09 month s	Contest			U/o.7 , R-1 CPC
			CMA 03/2023	Pradip Kumar Nahak Vrs.	Sri R.N.Path y Vrs. Sri	13.10.202 3	NA	16.03.202 4	5 month s 3	Contest			U/o 9, R- 13 of

Form 7

Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	4135	49	Disposed- 32 <u>Transferred - 235</u> Total= 267	3917	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	1472	61	60	1473	
3.	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	310	36	14	332	
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	451	14	20	445	
TOTAL			6368	160	361	6167	